

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Subject: Assignment of unassigned Bail Applications (Single Bench) pending before the Jammu Wing of High Court as on 29.09.2026.

ORDER

No: 334/RJ/HCWJ/2026

Dated: 01.10.2026

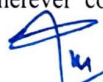
With a view to facilitate expeditious hearing and disposal of unassigned Bail Applications (Single Bench) pending as on 29.09.2026 before the Jammu Wing of the High Court of Jammu & Kashmir and Ladakh, Hon'ble the Chief Justice has been pleased to assign the said applications to the different Hon'ble Single Benches, as per the details given below:

S.No.	Name of the Hon'ble Judges/ Benches	Cases assigned
1.	Hon'ble Mr. Justice Sanjeev Kumar	As per Annexure-"A" Appended herewith.
2.	Hon'ble Ms. Justice Sindhu Sharma	As per Annexure-"B" Appended herewith.
3.	Hon'ble Mr. Justice Sanjay Dhar	As per Annexure-"C" Appended herewith.
4.	Hon'ble Mr. Justice Mohd Akram Chowdhary	As per Annexure-"D" Appended herewith.
5.	Hon'ble Mr. Justice Rahul Bharti	As per Annexure-"E" Appended herewith.
6.	Hon'ble Ms. Justice Moksha Khajuria Kazmi	As per Annexure-"F" Appended herewith.
7.	Hon'ble Mr. Justice Shahzad Azeem	As per Annexure-"G" Appended herewith.
8.	Hon'ble Mr. Justice Yash Paul Bourney	As per Annexure-"H" Appended herewith.

The assigned matters shall be taken up by the Hon'ble Benches on priority basis through physical/virtual mode, irrespective of any change in the roster and sitting of Hon'ble Judges in Jammu/ Srinagar Wing of High Court.

The aforesaid matters shall also be preponed for early listing, wherever considered necessary.

By Order of Hon'ble the Chief Justice.

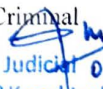

Registrar Judicial
(Swati Gupta)
High Court of J&K and Ladakh
Registrar Judicial
Jammu

No:-2478-84/RJ/HCWJ/2026

Dated: 01.10.2026

Copy of the above order is forwarded to the:

1. Worthy Registrar General, High Court of J&K and Ladakh at Srinagar, for kind information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
3. Secretary to Hon'ble Mr./Mrs. Justice _____
.... for kind information of their Lordships.
4. In-charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
5. In-charge Library, High Court of J&K and Ladakh Jammu for information and keeping the record of the same.
6. Joint Registrar/Deputy Registrar/Assistant Registrar/Computer, Digitization and Criminal Section, for information and necessary action.
7. Order file.


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Annexure-"A"

Hon'ble Mr. Justice Sanjeev Kumar

S No.	Type	No.	Year	Petitioner	Respondent
1	Bail App	299	2025	UMESH KUMAR	UT OF J AND K TH NARCOTICS CONTROL BUREAU, JAMMU AND ANOTHER
2	Bail App	81	2026	MOHD YAQOOB BEIGH	UT OF J AND K TH POLICE STATION, ANTI NARCOTIC TASK FORCE, JAMMU
3	Bail App	101	2026	KULDEEP DIXIT	UNION OF INDIA TH. ZONAL DIRECTOR, NARCOTICS CONTROL BUREAU, JAMMU
4	Bail App	120	2026	MOHD ALI SHAH	UT OF J AND K TH SHO PS KANDI RAJOURI AND ANR
5	Bail App	137	2026	BHARAT BHUSHAN SHARMA AND OTHERS	UT OF J AND K TH. POLICE STATION, KANA CHAK, JAMMU AND OTHERS
6	Bail App	151	2026	AMIT KUMAR	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, R S PURA, JAMMU
7	Bail App	162	2026	SHANKER SINGH	UT OF J AND K TH. SENIOR SUPERINTENDENT OF POLICE, JAMMU AND ANOTHER
8	Bail App	175	2026	ABDUL RASHID	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, VIJAYPUR
9	Bail App	191	2026	BISHAN DASS	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, SAMBA AND ANOTHER
10	Bail App	201	2026	GURJIT SINGH TH. HIS SON PRABHJOT SINGH	UNION OF INDIA TH. NARCOTICS CONTROL BUREAU, JAMMU
11	Bail App	211	2026	PRABJOT SINGH ALIAS KAKA SINGH	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, RAJOURI AND ANOTHER
12	Bail App	220	2026	ABDUL RASHID MALIK	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, CHENANI, UDHAMPUR


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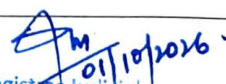
HIGH COURT OF JAMMU & KASHMIR AND LADAKH

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Annexure-"B"

Hon'ble Ms. Justice Sindhu Sharma

S No.	Type	No.	Year	Petitioner	Respondent
1	Bail App	61	2026	PERVAIZ MALIK	UT OF J AND K TH. INCHARGE STATION HOUSE OFFICER, VIJAYPUR, SAMBA AND ANOTHER
2	Bail App	87	2026	ASHIQ HUSSAIN TH. HIS WIFE SAIDA BANOO	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, BANIHAL
3	Bail App	106	2026	RIZWAN ALI	UNION OF INDIA TH. INTELLIGENT OFFICER, NARCOTICS CONTROL BUREAU, JAMMU
4	Bail App	121	2026	JIWAN SINGH AND ANR	UT OF J AND K TH SHO POLICE STATION RAMBAN
5	Bail App	138	2026	SAMEER KHAN TH. SHERAZ FARHAD	UT OF J AND K TH. COMMISSIONER SECRETARY TO GOVERNMENT HOME DEPARTMENT, JAMMU AND ANOTHER
6	Bail App	152	2026	JUNAID QAYOOM TH. HIS MOTHER ZUHRA BEGUM	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, DODA
7	Bail App	163	2026	JAGROOP SINGH TH. HIS WIFE AMANPREET KOUR	UNION OF INDIA TH. NARCOTICS CONTROL BUREAU, JAMMU
8	Bail App	177	2026	SONIA BAI SAHU TH. HIS HUSBAND UMESH KUMAR SAHU AND ANOTHER	UT OF J AND K TH. POLICE STATION, RAJOURI
9	Bail App	192	2026	UTTAM SINGH AND OTHERS	UT OF J AND K TH. POLICE STATION, JANIPUR, JAMMU
10	Bail App	203	2026	RANJEET SINGH	UT OF J AND K TH. INCHARGE POLICE STATION, KANACHAK, JAMMU
11	Bail App	212	2026	CHHOTON SAHA	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, SATWARI, JAMMU
12	Bail App	221	2026	SANJEEV KUMAR SAREEN	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION VIJAYPUR AND ANOTHER


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Annexure-"C"

Hon'ble Mr. Justice Sanjay Dhar

S No.	Type	No.	Year	Petitioner	Respondent
1	Bail App	62	2026	BALBIR SINGH @ VEER TH FATHER MAGAR SINGH	UT OF J AND K TH. POLICE STATION, BARI BRAHMNA AND ANOTHER
2	Bail App	88	2026	SURESH KUMAR TH. FATHER KRISHAN CHAND	UT OF J AND K TH. POLICE STATION, RAMNAGAR, UDHAMPUR
3	Bail App	107	2026	ANWAR HUSSAIN	UT OF J AND K TH. STATION HOUSE OFFICER, SUNDERBANI AND ANOTHER
4	Bail App	123	2026	MUZAFFAR AHMED	UT OF J AND K TH SHO PS BANIHAL RAMBAN
5	Bail App	139	2026	FAYAZ AHMED DAR	UNION OF INDIA TH. DIRECTORATE ENFORCEMENT, JAMMU AND ANOTHER
6	Bail App	164	2026	SHABEENA BANOO	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, DODA
7	Bail App	168	2026	DEVINDER SINGH AND OTHERS	UT OF J AND K TH. INCHARGE POLICE STATION, BISHNAH, JAMMU
8	Bail App	179	2026	AZAD AHMED TH. HIS SISTER FOZIA KOUSER	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, MENDHAR, POONCH AND ANOTHER
9	Bail App	193	2026	MITHUN KUMAR	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, SAMBA AND ANOTHER
10	Bail App	204	2026	PARSHOTAM SINGH	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, GANGYAL JAMMU
11	Bail App	213	2026	KARAN KUMAR	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, SATWARI, JAMMU


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Annexure-"D"

Hon'ble Mr. Justice Mohd Akram Chowdhary

S No.	Type	No.	Year	Petitioner	Respondent
1	Bail App	66	2026	SUDESH KUMAR TH HIS FATHER MAKHOLI RAM	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, SAMBA
2	Bail App	94	2026	IKRAM TAHIR AND ANOTHER	UT OF J AND K TH. INCHARGE POLICE STATION, MANDI POONCH AND ANOTHER
3	Bail App	111	2026	AHMED DIN	UT OF J AND K TH POLICE STATION JANIPUR JAMMU AND ANOTHER
4	Bail App	124	2026	SATPAL SHARMA AND ANR	UT OF J AND K TH SHO PS RANSOO REASI AND ANR
5	Bail App	140	2026	TUFAIL AHMAD SHEIKH	UNION OF INDIA TH. INTELLIGENCE OFFICER, NARCOTICS CONTROL BUREAU, JAMMU AND ANOTHER
6	Bail App	154	2026	BISHAN DASS	UT OF J AND K TH. POLICE STATION, NOWABAD JAMMU AND ANOTHER
7	Bail App	166	2026	SHAFKAT HUSSAIN TH. HIS FATHER ABDUL QAYOOM MIR	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, GANDOH
8	Bail App	181	2026	ANKUSH GUPTA	UT OF J AND K TH POLICE STATION, ANTI NARCOTIC TASK FORCE, JAMMU AND ANOTHERS
9	Bail App	196	2026	SAT PAL SINGH	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION RAMGARH
10	Bail App	205	2026	ZAFER HUSSAIN	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, LATTI, UDHAMPUR AND ANOTHER
11	Bail App	214	2026	MOHD TOFAIL	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, MANDI, POONCH AND ANOTHER


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Annexure-"E"

Hon'ble Mr. Justice Rahul Bharti

S No.	Type	No.	Year	Petitioner	Respondent
1	Bail App	68	2026	GHULAM NABI KALOO	UNION OF INDIA, TH.NARCOTIC CONTROL BUREAU JAMMU
2	Bail App	96	2026	SHAKTI KUMAR	UT OF J AND K TH. COMMISSIONER SECRETARY TO GOVERNMENT HOME DEPARTMENT, JAMMU AND OTHERS
3	Bail App	112	2026	INDERPREET SINGH TH JASPREET KOUR	UT OF J AND K TH POLICE STATION BARI BRAHMANA SAMBA
4	Bail App	128	2026	MOHD RAFI	UT OF J AND K TH SHO PS POONCH AND ANR
5	Bail App	142	2026	KALU RAM	UT OF J AND K TH. INCHARGE POLICE STATION, JHAJJAR KOTLI, JAMMU AND ANOTHER
6	Bail App	153	2026	RAMESH	UT OF J AND K TH POLICE STATION, ANTI NARCOTIC TASK FORCE, JAMMU AND ANOTHER
7	Bail App	157	2026	JASVINDER SINGH TH. HIS FATHER TALWINDER SINGH	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, JANIPUR, JAMMU AND OTHERS
8	Bail App	182	2026	GOURAV SINGH	UT OF J AND K TH STATION HOUSE OFFICER POLICE STATION NOWSHERA
9	Bail App	197	2026	RAMANJIT KAUR	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, KATHUA
10	Bail App	207	2026	MOHD YOUSUF	UT OF J AND K TH. INCHARGE POLICE STATION, BAHU FORT AND ANOTHER
11	Bail App	215	2026	SHAHJAHAN MOHAMMAD HAROON SIDDIQUI	UNION OF INDIA TH. SUB INSPECTOR, NARCOTICS CONTROL BUREAU, JAMMU


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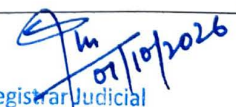
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Annexure-"F"

Hon'ble Ms. Justice Moksha Khajuria Kazmi

S No.	Type	No.	Year	Petitioner	Respondent
1	Bail App	69	2026	WAZIR MOHD	UT OF J AND K TH SHO POLICE STATION BARI BRAHMANA SAMBA
2	Bail App	97	2026	GURJINDER SINGH @ BUTTAR	UT OF J AND K TH. INTELLIGENCE OFFICER, NARCOTICS CONTROL BUREAU, JAMMU
3	Bail App	113	2026	RAHUL DHAWAN	UT OF J AND K TH SHO PS BAKSHI NAGAR JAMMU
4	Bail App	131	2026	JASWINDER SINGH	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, CHANNI HIMMAT, JAMMU AND ANOTHER
5	Bail App	143	2026	ADITYA BANDRAL AND ANOTHER	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, RAMNAGAR, UDHAMPUR
6	Bail App	158	2026	CHANDER KANT TIWARI	UT OF J AND K TH. INCHARGE STATION HOUSE OFFICER, POLICE STATION, SATWARI JAMMU AND ANOTHER
7	Bail App	169	2026	NITISH GOSWAMI TH. MOTHER SURAKSHA	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, BAGH E BAHU, JAMMU AND ANOTHER
8	Bail App	184	2026	YASEEN AHMED TH WASEEM AHMED	UT OF J AND K TH COMMISSIONER SECRETARY HOME DEPTT AND OTHERS
9	Bail App	198	2026	HILAL AHMAD MIR TH FATHER GH RASOOL MIR	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, BANIHAL RAMBAN AND ANOTHER
10	Bail App	208	2026	ANIL KUMAR TH. HIS FATHER VEER SINGH	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, SAMBA AND OTHERS
11	Bail App	216	2026	RAKESH KUMAR TH. HIS WIFE VARSHA RANI	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, KATRA


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Annexure-"G"

Hon'ble Mr. Justice Shahzad Azeem

S No.	Type	No.	Year	Petitioner	Respondent
1	Bail App	73	2026	SAJAD ALI	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, SURANKOTE, POONCH AND ANOTHER
2	Bail App	98	2026	MOHD SALIM KHAN	UNION OF INDIA TH. INTELLIGENCE OFFICER, NARCOTICS CONTROL BUREAU, JAMMU
3	Bail App	117	2026	REETA DEVI TH SULEKHA DEVI	UT OF J AND K TH PS REHMBAL
4	Bail App	132	2026	BHAVISHAN KUMAR SHARMA	UT OF J AND K TH. POLICE STATION, KANA CHAK, JAMMU AND OTHERS
5	Bail App	146	2026	GURBAKSH SINGH TH. KULDEEP KOUR	UT OF J AND K TH. OFFICER INCHARGE POLICE STATION, GHAGWAL
6	Bail App	159	2026	TARUN BOUGAL	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, R S PURA, JAMMU
7	Bail App	172	2026	NAVEEN KUMAR AND ANOTHER	UNION OF INDIA TH. INTELLIGENCE OFFICER. NARCOTICS CONTROL BUREAU, JAMM
8	Bail App	189	2026	RISHAB BHARDWAJ	UT OF J AND K TH STATION HOUSE OFFICER POLICE STATION SATWARI JAMMU AND ANOTHER
9	Bail App	199	2026	MOHD ASLAM	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, UDHAMPUR AND ANOTHER
10	Bail App	209	2026	MOHD MAQBOOL RAINA	UNION OF INDIA TH. INTELLIGENT OFFICER, NARCOTICS CONTROL BUREAU, JAMMU
11	Bail App	217	2026	ANKUSH SHARMA TH. HIS BROTHER PANKUSH SHARMA	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, KATRA, REASI


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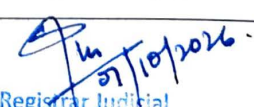
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Annexure-"H"

Hon'ble Mr. Justice Yash Paul Bourney

S No.	Type	No.	Year	Petitioner	Respondent
1	Bail App	77	2026	ABDUL MAJEED TAING	UT OF J AND K TH. INCHARGE POLICE STATION, CRIME BRANCH, JAMMU AND ANOTHER
2	Bail App	99	2026	RANJEET SINGH	UT OF J AND K TH. POLICE STATION, BAHU FORT, JAMMU
3	Bail App	119	2026	MOHD FAROOQ	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, POONCH
4	Bail App	136	2026	SUNIL DANDOTRA	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, NOWABAD, JAMMU AND ANOTHER
5	Bail App	150	2026	LIQUAT ALI	UT OF J AND K TH POLICE STATION GHAGWAL SAMBA
6	Bail App	160	2026	PAL SINGH	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, BAHU FORT, JAMMU AND ANOTHER
7	Bail App	174	2026	MOHD SHAFI	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, SURANKOTE, POONCH
8	Bail App	190	2026	ROHAN THAPA	UT OF J AND K TH STATION HOUSE OFFICER POLICE STATION SAMBA
9	Bail App	200	2026	OM PRAKASH TH. HIS SON RAVINDER KUMAR	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, DHARAMSALAS, RAJOURI
10	Bail App	210	2026	ANURAG SONIA	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, PALLANWALA, JAMMU
11	Bail App	219	2026	SHALLU DEVI	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, DOMANA, JAMMU AND ANOTHER


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